Form – 1

List of cases e-filed during the month of September – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)		--NIL--						
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)

Form – 2

List of cases in which e-Payment of Court fees was made during the month of September 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/639/2026	CANARA BANK VS. MESSERS AQUITECH AUTOMATION PROP. DHRUV MAHESHBHAI PRAJAPATI	44802-S R SOLANKI	23-09-2026	21-09-2026
2	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/643/2026	M. GHANSHYAM TEXFAB PVT. LTD. THROUGH ITS AUTHORISED PERSON SANJU CHAWLA VS. M.M.FABRICS SOURCING LLP THROUGH ITS DESIGNATED PARTNERS	68976-P V SHAH	24-09-2026	28-09-2026
3	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/644/2026	KAMAL TAX FAB PVT. LTD. THROUGH ITS MANAGING DIRECTOR BABULAL VANSRAJ MANDOWARA VS. SAM AND CO. A PROPRIETORY FIRM	6650-A H SHAH	24-09-2026	28-09-2026
4	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/637/2026	CANARA BANK VS. MESSERS S P ENTERPRISE THROUGH ITS PROP. SOMNATH GANESH PARIDA	44802-S R SOLANKI	23-09-2026	21-09-2026
5	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/640/2026	CANARA BANK VS. BIBEKA NANDA SAHU	44802-S R SOLANKI	23-09-2026	21-09-2026
6	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/638/2026	CANARA BANK VS. MESSERS JB ENTERPRISE THROUGH ITS PROP. BHAWANIBEN RAJESHBHAI NAYKAR	44802-S R SOLANKI	23-09-2026	21-09-2026
7	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/47/2026	GUJARAT GRAMNI BANK LAMBHVEL ROAD, BRANCH MANAGER KAMAL M.PATEL VS. REKHABEN ASHOKBHAI MISTRI	61656-R L SAIYAD	01-09-2026	01-09-2026
8	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/48/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. JIGAR CHANDRAKANT RABARI	55937-R U PATADIA	19-09-2026	15-09-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/49/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. RAMESHCHANDRA BHOLIRAM KHATIK	55937-R U PATADIA	19-09-2026	15-09-2026
10	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/50/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. PURANMAL MANGILAL KHATIK	55937-R U PATADIA	19-09-2026	15-09-2026
11	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/51/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. BHAVESHKUMAR HARIVADANBHAI SHAH	55937-R U PATADIA	19-09-2026	15-09-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/52/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. KISHAN GHANSHYAMBHAI PATEL	55937-R U PATADIA	19-09-2026	14-09-2026
13	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/53/2026	BANK OF BARODA THROUGH BRANCH MANAGER GAUTAMBHAI MANJIBHAI PATEL VS. DINESHBHAI MANGILAL KHATIK	55937-R U PATADIA	19-09-2026	14-09-2026
14	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/42/2026	S.B.I. MAIN BRANCH THORUGH BRANCH MANAGER ANILKUMAR D. SOLANKI VS. BHUPENDRABHAI PARAGBHAI JADAV	37930-P M MIRZA	14-09-2026	10-09-2026
15	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/43/2026	S.B.I. MAIN BRANCH THROUGH ITS MANAGER ANILKUMAR D. SOLANKI VS. THAKOR SANJAYBHAI MAYURBHAI	37930-P M MIRZA	16-09-2026	10-09-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/44/2026	S.B.I. MAIN BRANCH THROUGH ITS MANAGER ANILKUMAR D. SOLANKI VS. RAGHUBHAI PUNABHAI BHARVAD	37930-P M MIRZA	16-09-2026	10-09-2026
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/45/2026	S.B.I MAIN BRANCH THROUGH BRANCH MANAGER ANILKUMAR D. SOLANKI VS. MAYURSINH BALVANTSINH GOHIL	37930-P M MIRZA	14-09-2026	10-09-2026
18	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BANASKANTHA	COMM CS/26/2026	UNION BANK OF INDIA BRANCH MANAGER PREMCHAND S/O SHANKARLAL SUTHAR VS. LALSINH HAMIRSINH CHAUHAN	25078-U B ACHARYA	17-09-2026	14-09-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BANASKANTHA	COMM CS/27/2026	UNION BANK OF INDIA BRANCH MANAGER PREMCHAND S/O SHANKARLAL SUTHAR VS. MULSING SHIVSING CHAUHAN	25078-U B ACHARYA	23-09-2026	22-09-2026
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/15/2026	METRO TRADING CO. THROUGH ITS A. R., MR. JIGAR PATEL VS. M/S PACE TECHNOLOGIES	53563-J S PATEL	02-09-2026	02-09-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/20/2026	CHANDRA SURESHKUMAR RANCHODDAS PRO. OF SHREE KRISHANA ELECTRONICS VS. JAYESHKUMAR SHYAM SUNDAR SHAH, PROPRIETOR OF ABHINANDAN ELECTRONICS	62676-R P MODI	10-09-2026	05-09-2026
22	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/40/2026	AKHTARALI MAZHARALI MANIHAR PROPRITER OF PIONEER STEEL VS. AL-HAYAT ENTERPRISE	16121-M R BHAGAT	08-09-2026	07-09-2026
23	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/176/2026	MANAGER OF SBI POONAM SANJU GAYAKWAD VS. SRUSHTI GENRAL STORE NITINKUMAR SURESHBHAI PANDEY	55266-S S BEDVAN	09-09-2026	03-09-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/177/2026	ABBASI KHURASHIDBHAI KHARODAWALA KU MU AMTA ABBASI KHARODAWALA PROPRIETOR OF S K TREDING COMPANY VS. NAUWFAL RASULBHAI BADI,PROPRIETOR OF ARZOO POULTRY FARM	43359-A G MANSURI	09-09-2026	09-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/178/2026	HUZEFA HAKIMUDDIN LIMDIWALA RAJ FOOD INDUSTRIES VS. M/S. OPTIMISTIC BUILDING SOLUTIONS THROUGH ITS PROPRIETOR MR. MURTUJALI BADNAGARWALA	49182-J I MANSURI	21-09-2026	19-09-2026
26	PRINCIPAL DISTRICT & SESSIONS JUDGE	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM APL/2/2026	Krina Kamleshbhai Sayani WO Mayank Patel VS. BANK OF BARODA	94290-P D BUDDHBHATTI	02-09-2026	01-09-2026
27	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/28/2026	RAJENDRSINH BOCHALIYA MANAGER OF BANK OF INDIA KALOL BRANCH VS. PATEL DHARA KANUBHAI PROPRIETOR OF RADHE CAFE AND RESTAURANT	7460-B D BAROT	09-09-2026	09-09-2026
28	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/58/2026	State Bank of India VS. NARANBHAI VALABHAI CHAUHAN	90984-M H VALA	10-09-2026	09-09-2026
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/60/2026	State Bank of India VS. HEMANTBHAI MULABHAI BARAD	20905-K L CHANDRANI	25-09-2026	25-09-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/5/2026	GUJARAT GRAMIN BANK THROUGH ITS AUTHORISED OFFICER VS. PARSHOTAMBHAI GORDHANBHAI SORATHIYA	47847-R N JADEJA	01-09-2026	01-09-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/6/2026	GAJRAT GRAMIN BANK THROUGH MANGER VS. JYOTSANABEN BIJALBHAI CHAVDA	47847-R N JADEJA	01-09-2026	01-09-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/144/2026	BANK OF BARODA DHUTARPAR BRANCH THROUGH MANAGER GAJENDRASINH SAKHATSINH VASAVA VS. KANKUBEN POLABHAI BHANDERI	44468-J H ANADKAT	22-09-2026	18-09-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/145/2026	BANK OF BARODA DHUTARPAR BRANCH THROUGH MANAGER GAJENDRASINH SAKHATSINH VASAVA VS. JAYANTIBHAI PREMJIBHAI BUSA	44468-J H ANADKAT	22-09-2026	18-09-2026
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/31/2026	BANK OF BARODA VS. RITESH KESHUBHAI MALAVIYA	43779-M M VADIA	25-09-2026	21-09-2026
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/32/2026	BANK OF BARODA VS. SHIVANI ASIF AMINBHAI	43779-M M VADIA	25-09-2026	21-09-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/33/2026	BANK OF BARODA VS. JAFAI ASAN ABAHASANBHAI	43779-M M VADIA	25-09-2026	21-09-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/34/2026	BANK OF BARODA VS. NITINBHAI ASHWINBHAI MASHARU	43779-M M VADIA	25-09-2026	21-09-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/35/2026	BANK OF BARODA VS. FARUK MUSABHAI SAMA	43779-M M VADIA	25-09-2026	21-09-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/21/2026	UNION BANK OF INDIA VS. VIKASBHAI SURESHBHAI UGHREJIYA	46240-M M GOHEL	10-09-2026	03-09-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/22/2026	UNION BANK OF INDIA VS. VISHALBHAI SURESHBHAI UGHREJIYA	46240-M M GOHEL	10-09-2026	03-09-2026
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/63/2026	YOGESH NARAINDAS KRIPLANI VS. GURUNANK FRUIT CO.	26099-L A KELLA	14-09-2026	14-09-2026
42	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/64/2026	DARSHAN BALWANTBHAI RAJDE VS. SHREE HARIOM CO - OPERATIVE COMMERCIAL SERVICE SOCIETY LTD	110874-B A SOLANKI	14-09-2026	13-09-2026
43	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/65/2026	NAVKAR TIMBER INDUSTRIES THRO. POA NIRAJ P. GIANCHANDANI VS. CA RAMCHANDRA DALLARAM CHOUDHARY	71246-H H SAHIJWANI	18-09-2026	12-09-2026
44	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/66/2026	ESCALA INFRASTRUCTURE PVT LTD THRO. PUNDRIK TRIVEDI VS. PRAJ INDUSTRIES LTD THRO. SANDIP KINKAR	56502-K H PAMWANI	18-09-2026	17-09-2026
45	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/67/2026	MIVAAN OCEAN SERVICES PVT LTD THRO. ABHISHEK DHANJIBHAI BALASARA VS. MULTI MARBLES PVT LTD	16510-V T BHAGCHANDANI	28-09-2026	26-09-2026
46	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/1/2026	DHARMENDRABHAI BACHUBHAI SANGHANI PROPRITERS OF ANJANIPUTRA TRADING CO VS. MANISHBHAI DALICHANDBHAI LORIYA PROPERITERS OF KRISHNA ENTERPRISE	108074-L V BHAJAGOTAR	21-09-2026	21-09-2026
47	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/134/2026	ZARKO GRANITO PVT. LTD- PRO. BHAGWANJIBHAI AMBABHAI BOPALIA VS. AQLU CERAMIC LLP	26036-R B DAVDA	03-09-2026	01-09-2026
48	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/135/2026	ZARKO GRANITO PVT LTD. - PRO. BHAGWANJIBHAI AMBABHAI BOPALIA VS. SWORD CERAMICS LLP	26036-R B DAVDA	03-09-2026	01-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
49	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/17/2026	CHINTAN ASHVINBHAI PANDYA VS. BRINDA DEVI PROPRIETOR OF M/S HITESH ENTERPRISES	56179-G D VARIA	03-09-2026	02-09-2026
50	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/20/2026	SHIV TILES CORPORATION PARTNERSHIP FIRM THROUGH PARTNER KAMLESH VITTHALBHAI PATEL VS. SRI BALAJI SANITARY	45841-R A PATEL	11-09-2026	11-09-2026
51	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/25/2026	JAHNAVI RECYCLING L.L.P. PARTNERSHIP FIRM VS. SUDEVI CHEMICALS	41641-B M PRAJAPATI	17-09-2026	15-09-2026
52	PRINCIPAL SENIOR CIVIL JUDGE	PANCHMAHAL	COMM CS/16/2026	RAJESH GOVINDGIRI,BRANCH MANAGERSHRI,BANK OF BARODA,VAVDI KHURD VS. GULABBHAI PRATAPBHAI KOLI	44838-G B PATEL	01-10-2026	30-09-2026
53	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/227/2026	BHARATBHAI HARIBHAI JAGANI PROP OF YOGI SUPPLIERS VS. VARSHA INFRA LIMITED	59134-K N MORI	07-09-2026	03-09-2026
54	6th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/235/2026	ASHWINKUMAR MANUBHAI VITTHALANI VS. ASHITKUMAR MANSUKHBHAI VITTHALANI	122288-H R DADHANIYA	18-09-2026	18-09-2026
55	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/237/2026	STATE BANK OF INDIA VS. GANESH INDUSTRIES	52970-D D ANDHARIA	19-09-2026	18-09-2026
56	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/239/2026	STATE BANK OF INDIA VS. VK TRADELINK	52970-D D ANDHARIA	19-09-2026	18-09-2026
57	6th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/238/2026	STATE BANK OF INDIA VS. CAPAARNA PRIVATE LIMITED	52970-D D ANDHARIA	19-09-2026	18-09-2026
58	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/240/2026	STATE BANK OF INDIA VS. RAVI AMRUTBHAI SARVAIYA	52970-D D ANDHARIA	19-09-2026	18-09-2026
59	6th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/241/2026	STATE BANK OF INDIA VS. SARDAR METAL	52970-D D ANDHARIA	19-09-2026	18-09-2026
60	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/79/2026	SUPREME CALL PROP.OF.MAHESHBHAI BHAVJIBHAI CHANIYARA VS. VR PROCESSOR PROP.OF.SHIVASINH RAJPUT	106439-P P BHARUCHA	12-06-2026	29-09-2026
61	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/94/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER DEEPAK SINGH VS. CHHANGANBHAI GAGABHAI KHATANA	58141-A N PATEL	17-09-2026	15-09-2026
62	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/95/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER DEEPAK SINGH VS. MAHENDRAKUMAR GOVINDBHAI YADAV	58141-A N PATEL	17-09-2026	15-09-2026
63	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/96/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER DEEPAK SINGH VS. OBARAM PITHAJI CHAUDHARI	58141-A N PATEL	17-09-2026	15-09-2026
64	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/97/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER DEEPAK SINGH VS. YOGESH LALJIBHAI KAKADIA	58141-A N PATEL	17-09-2026	15-09-2026
65	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/98/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER RANJANKUMAR SINHA VS. GUJARAT DRY CLEANERS A PROPRIETORSHIP FIRM	58141-A N PATEL	17-09-2026	16-09-2026
66	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/99/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER RANJANKUMAR SINHA VS. KISHAN RAMESHBHAI CHANGANI	58141-A N PATEL	17-09-2026	16-09-2026
67	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/100/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER RANJANKUMAR SINHA VS. PANPATIL REKHA	58141-A N PATEL	17-09-2026	16-09-2026
68	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/101/2026	BANK OF INDIA AUTHORIZED BRANCH MANAGER BHAVIN LAPSIWALA VS. SEJALBEN NILESHBHAI SUTHAR	66018-M B CHUNAWALA	19-09-2026	18-09-2026
69	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/102/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. RINKALBEN JAYESHBHAI PADMANI	66018-M B CHUNAWALA	19-09-2026	18-09-2026
70	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/103/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. MANJULABEN HIMMATBHAI	66018-M B CHUNAWALA	19-09-2026	18-09-2026
71	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/104/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. KAJALBEN KIRITBHAI RAKHOLIYA	66018-M B CHUNAWALA	19-09-2026	18-09-2026
72	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/105/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. KALSARIYA MANISH MADHUBHAI	66018-M B CHUNAWALA	19-09-2026	18-09-2026
73	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/106/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. DAYABEN DIKSHITBHAI KYADA	66018-M B CHUNAWALA	19-09-2026	18-09-2026
74	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/107/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BHOJABHAI SURABHAI MEVADA	66018-M B CHUNAWALA	19-09-2026	18-09-2026
75	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/108/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. MITESH JAYANTIBHAI TALAVIYA	66018-M B CHUNAWALA	19-09-2026	18-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
76	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/109/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. MADHAVIBEN GAUTAM KHASIYA	100721-N K MODI	23-09-2026	17-09-2026
77	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/110/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BHIKHUBEN BALCHAND PATIL	100721-N K MODI	23-09-2026	19-09-2026
78	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/111/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. AJAYBHAI DULABHAI NAKUM	100721-N K MODI	23-09-2026	17-09-2026
79	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/112/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. PIYUSH SHAMBHUBHAI HIRAPARA	100721-N K MODI	23-09-2026	17-09-2026
80	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/113/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. JYOTIBEN KACHHAVA	100721-N K MODI	23-09-2026	17-09-2026
81	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/114/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. TEJASBHAI KANAIYALAL JOSHI	100721-N K MODI	23-09-2026	17-09-2026
82	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/115/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. ARADHANA JAYSUKHLAL PATEL	100721-N K MODI	23-09-2026	17-09-2026
83	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/116/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. DHARMESHBHAI DHIRUBHAI VAGHASIYA	100721-N K MODI	23-09-2026	17-09-2026
84	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/117/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. NITIN MANSUKHBHAI KARENA	100721-N K MODI	23-09-2026	17-09-2026
85	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/118/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BHANUBAI MANSUKHBHAI NANDHA	100721-N K MODI	23-09-2026	17-09-2026
86	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/119/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. LAXMIBEN PRADIPBHAI SHAH	100721-N K MODI	23-09-2026	17-09-2026
87	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/120/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. SHAILESHKUMAR AJAYKUMAR YADAV	100721-N K MODI	23-09-2026	17-09-2026
88	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/121/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. SANTOSHKUMAR JAGDISHBHAI JAISWAL	100721-N K MODI	23-09-2026	17-09-2026
89	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/122/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BHUMIKA PANKAJBHAI PATODIYA	100721-N K MODI	23-09-2026	17-09-2026
90	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/123/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. HETALBEN TARUNKUMAR BHADIYADRA	100721-N K MODI	23-09-2026	17-09-2026
91	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/124/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. KISHORBHAI DAMJIBHAI BHUT	100721-N K MODI	23-09-2026	17-09-2026
92	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/125/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. PHILIPSBHAI JOSEFBHAI GAMIT	100721-N K MODI	23-09-2026	17-09-2026
93	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/126/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. NIKULBHAI VITHTHALBHAI VADI	100721-N K MODI	23-09-2026	17-09-2026
94	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/127/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. PRATIK BHARATBHAI VORA	100721-N K MODI	23-09-2026	17-09-2026
95	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/128/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BHUMIKABEN RAJESHBHAI RAVAL	100721-N K MODI	23-09-2026	17-09-2026
96	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/129/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. ALPESH BATUKBHAI KALATHIYA	100721-N K MODI	23-09-2026	17-09-2026
97	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/130/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. KRUPASINDHU SWAIN	100721-N K MODI	23-09-2026	17-09-2026
98	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/131/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. RAKESH KUMAR	100721-N K MODI	23-09-2026	17-09-2026
99	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/132/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. DHARMESHBHAI NANJIBHAI BODAR	100721-N K MODI	23-09-2026	17-09-2026
100	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/133/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. MISS RUCHIKA UTTAM HAPANI	100721-N K MODI	23-09-2026	17-09-2026
101	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/134/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER KUMAR RANJAN SINHA VS. BESARARAM RUPARAM PRAJAPATI	100721-N K MODI	23-09-2026	17-09-2026
102	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/847/2026	YASH ATULBHAI GANDHI PART OF ICILON INDUSTRIES 2 DYEING VS. FARHAN YASSIN MANSURI PROP OF JANTA COLLECTION	90326-A K VAKIL	02-09-2026	01-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
103	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/902/2026	STATE BANK OF INDIA VS. AKASH PANKAJBHAI ZILAKA	52411-G J SHAH	23-09-2026	21-09-2026
104	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/915/2026	RAKESH GOVINDBHAI MISHRA PART OF B K STEET TUBE VS. RIYAN PAPER MILL	74417-Y J BHAMARDIWALA	29-09-2026	25-09-2026
105	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/899/2026	STATE BANK OF INDIA VS. KRUTIKA AJAY SHEDAGE	52411-G J SHAH	23-09-2026	21-09-2026
106	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/857/2026	STATE BANK OF INDIA VS. NIRANJAN PRAMODKUMAR SASMAL	38314-F M SONI	05-09-2026	03-09-2026
107	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/894/2026	NIRAJKUMAR RAMJIBHAI SAVANI PROP OF SHREE GURUDEV ENTERPRISE VS. SHREE SHIV SHAKTI SYNTHETICS PVT LTD	77202-J V SOLANKI	22-09-2026	22-09-2026
108	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/859/2026	SANJAY GUPTA PROP OF NYKA COLLECTION VS. NOUVELLE VAGUE FASHION PRIVATE LIMITED	69781-S M SHAH	05-09-2026	01-09-2026
109	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/918/2026	SAUVIK SENGUPTA AUTHO PERSON OF S S ENTERPRISE VS. K DHWANI FASHION	104482-K H SURANA	30-09-2026	29-09-2026
110	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/882/2026	STATE BANK OF INDIA VS. HIREN SURESHBHAI JASANI	84967-R A MEHTA	19-09-2026	18-09-2026
111	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/866/2026	RAJENDRA HOTCHAND THAKKAR DIR OF SHREE RAM RESINS PVT LTD VS. AYRA INDUSTRIES	90307-J P CHELARAMANI	16-09-2026	10-09-2026
112	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/868/2026	VAVADIYA DINESHBHAI MADHUBHAI VS. CHANDRESHBHAI MANJIBHAI ITALIYA	101492-N I CHAVADA	16-09-2026	10-09-2026
113	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/869/2026	SNEHALBHAI ARVINDLAL SHAH PARTNER OF SHREE HARI COAL CORPORATION VS. PRAVIN D BACHKAN ALIAS GADHVI PROP OF MAHAVIR MULTI TRADE	43700-B D CHALIWALA	17-09-2026	11-09-2026
114	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/862/2026	PREM CHANDAR BALANI PARTNER OF NISHITA IMPORT AND EXPORT VS. PAWAN PUTRA FABRICS	83721-S S TIWARI	14-09-2026	08-09-2026
115	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/851/2026	RAJESHKUMAR GOEL PROP OF RAJESHWARI PLY AND VENEER VS. ANAND KHEMKA PROP OF ANAND WIRE NETTING	109456-G S BODDU	03-09-2026	02-09-2026
116	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/880/2026	YASH ATULKUMAR GANDHI PART OF ICILON INDUSTRIES 2 DYEING VS. SHEKHAR SIVDAS MAHATMA PROP OF RAINBOW DIGITAL PRINTS	90326-A K VAKIL	19-09-2026	18-09-2026
117	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/856/2026	STATE BANK OF INDIA VS. JAGDISHBHAI BORANA	38314-F M SONI	05-09-2026	03-09-2026
118	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/911/2026	VIKAS PURSHOTTAM PODDAR DIR OF PRABHAKAR PROCESSORS PVT LTD VS. DILIPKUMAR BHAGVANDAS GAJNANI PROP OF SHIV SHAKTI CREATION	92008-S M GUPTA	23-09-2026	22-09-2026
119	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/871/2026	SURESHKUMAR RAMESHCHANDRA VAISHNAV POA OF PANKAJ CREATION VS. NIRA MEHROTRA PROP OF SPECTRUM	43615-J S SUKHARAMWALA	17-09-2026	04-09-2026
120	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/850/2026	KANTIBHAI MAGANBHAI PATEL PROP OF DAKSH TEXTILES VS. OM AMAR FASHION	101373-M P VAIWALA	02-09-2026	01-09-2026
121	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/858/2026	PRATIKKUMAR CHANDRAPRAKASH TIWARI PROP OF MEERA TEX FAB VS. NISHA DEVI PROP OF N K TEXTILES	65986-R K JANGID	05-09-2026	03-09-2026
122	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/875/2026	STATE BANK OF INDIA VS. KANTIBHAI GEMALBHAI SOLANKI	17518-S D NAIK	18-09-2026	14-09-2026
123	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/901/2026	STATE BANK OF INDIA VS. ATUL RANCHHODBHAI HALPATI	52411-G J SHAH	23-09-2026	21-09-2026
124	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/863/2026	SANJAYBHAI NATHABHAI LATHIYA POA OF MARUTI TEXTILE VS. SHITAL FAB	43479-G A BADE	14-09-2026	07-09-2026
125	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/252/2026	ASHABEN MANISHBHAI JIWANI VS. PREETI ARVIND LALI	100827-N K SHAH	17-03-2026	22-09-2026
126	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/887/2026	Bank of Baroda VS. MOHAMMAD MEHBOOB WASIM	66018-M B CHUNAWALA	22-09-2026	21-09-2026
127	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/881/2026	OJASHKUMAR SUNDARLAL DALIA POA OF DALIYA ENTERPRISE VS. PRASHANTBHAI BHARATKUMAR SHAH PROP OF K P BULIYAN	53472-M C GAJIWALA	19-09-2026	19-09-2026
128	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/855/2026	SANDIP GURUCHARAN SHARMA PROP OF SIROSKI CREATION VS. JAY HANUMAN CREATION	41320-M C MEHTA	05-09-2026	02-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
129	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/897/2026	STATE BANK OF INDIA VS. KANAIYALAL JAGJIVANBHAI PATEL	52411-G J SHAH	23-09-2026	21-09-2026
130	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/905/2026	VAIBHAV RAMESH PATIL PROP OF SOFTECH AUXI CHEM VS. M/S UDAY FASHION	38382-N A MEHTA	23-09-2026	22-09-2026
131	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/898/2026	STATE BANK OF INDIA VS. JESINGBHAI JIVANBHAI CHAUHAN	52411-G J SHAH	23-09-2026	21-09-2026
132	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/916/2026	SHAILESHKUMAR SHRIPRAKASH DHOOT POA OF M/S KEJRIWAL INDUSTRIES PVT LTD VS. M/S MONALEE SILK MILLS	123126-I H SHARMA	29-09-2026	25-09-2026
133	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/895/2026	STATE BANK OF INDIA VS. NITINBHAI SUMANBHAI PATEL	52411-G J SHAH	23-09-2026	21-09-2026
134	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/883/2026	NOORJAHA MURTUJAKHAN PATHAN VS. SHAIKH TAUSIF TAVAKKAL	32004-M M GAJIYANI	21-09-2026	17-09-2026
135	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/867/2026	STATE BANK OF INDIA VS. KISHOR SOHANLALJI KUMAWAT PROP OF MS LAXMI CREATION	73569-A V DESAI	16-09-2026	14-09-2026
136	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/877/2026	PRASHANR S DHANDHARIYA POA OF SNEH VARHA SAREES VS. KHEMI SATI TEXTILES	83721-S S TIWARI	18-09-2026	03-09-2026
137	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/890/2026	Bank of Baroda VS. VARSHABEN RAJUBHAI KALAMBE	66018-M B CHUNAWALA	22-09-2026	21-09-2026
138	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/906/2026	IDBI Bank Ltd. VS. M/S DULHAN SAREES AND DRESS MATERIAL	16123-A R MEHTA	23-09-2026	22-09-2026
139	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/885/2026	DAKSHIN GUJARAT VIJ COMPANY LTD VS. KRUNALBHAI SOMABHAI	55880-A P NAGAR	21-09-2026	21-09-2026
140	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/874/2026	STATE BANK OF INDIA VS. sabdipbhai kurjibhai kheni	17518-S D NAIK	18-09-2026	11-09-2026
141	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/886/2026	Bank of Baroda VS. VASAVA NARESHBHAI LALLUBHAI	66018-M B CHUNAWALA	22-09-2026	21-09-2026
142	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/900/2026	STATE BANK OF INDIA VS. LALABHAI BHIKHABHAI VASAVA	52411-G J SHAH	23-09-2026	21-09-2026
143	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/854/2026	DINESH DHANKANI DIRCTOR OF REAGHAN FASHIONS PVT LTD VS. PARTH DEEPAKBHAI GANDHI PROP OF M/S PARTH TEX	9147-K M PATEL	03-09-2026	03-09-2026
144	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/907/2026	ASHOKBHAI RAMDEVBHAI GUPTA AUTHO PERSON OF JAGDAMBA RAYONS VS. MITESH TEXTILES	83721-S S TIWARI	23-09-2026	22-09-2026
145	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/909/2026	IDBI Bank Ltd. VS. M/S V BHAKTI CREATION	16123-A R MEHTA	23-09-2026	22-09-2026
146	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/903/2026	STATE BANK OF INDIA VS. ANILBHAI RAMANBHAI MEDA	52411-G J SHAH	23-09-2026	21-09-2026
147	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/892/2026	Bank of Baroda VS. NIRMALKUMAR JAYANTIBHAI PARMAR	66018-M B CHUNAWALA	22-09-2026	21-09-2026
148	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/904/2026	IDBI Bank Ltd. VS. NAITIK DASHRATHBHAI BRAHAMBHATT	16123-A R MEHTA	23-09-2026	22-09-2026
149	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/835/2026	TIPU SULTAN HASNAIN KHAN PROP OF SALONA FASHION VS. MOHAMMAD ZAKI PROP OF M Z TEXTILES	62937-V V DESAI	01-09-2026	01-09-2026
150	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/865/2026	SHIVAM MANOJ BAHETY PART OF MS RAJA RANI FABRICS VS. MS RULERO FASHION LLP	131861-Y V BUTANEY	16-09-2026	10-09-2026
151	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/864/2026	SANJAYBHAI NATHABHAI LATHIYA PROP OF LAXMIBA TEXTILE VS. SONAL TEX	43479-G A BADE	14-09-2026	07-09-2026
152	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/917/2026	GAURI SHANKAR SOMANI AUTHO PARTNER OF SOMANI TEXTILE LLP VS. KEVIN BHARATBHAI VADARIYA PROP OF SHREE NIJANAND ENTERPRISE	68710-L C KHAIRE	29-09-2026	29-09-2026
153	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/913/2026	STATE BANK OF INDIA VS. HADA CREATION	16123-A R MEHTA	24-09-2026	24-09-2026
154	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/910/2026	SACHIN MULCHAND GOTHI PROP OF SACHIN FABRICS VS. RISHAV RAJIV SANDH PROP OF RISHAV ENTERPRISE	53833-Y J BHAGAT	23-09-2026	23-09-2026
155	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/860/2026	OMPRAKASH BHANVARWALA JAIN POA OF HONEY IMPEX INDIA VS. DASHRATHRAM CHARULAL NISHAD PROP OF KHOOBSURAT	92822-D B BAPNA	08-09-2026	06-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
156	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/892/2026	Bank of Baroda VS. NIRMALKUMAR JAYANTIBHAI PARMAR	66018-M B CHUNAWALA	22-09-2026	21-09-2026
157	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/879/2026	SHUBHAMBHAI KISHORBHAI VADODARIYA DIRECTOR OF MOLIMOR PRIVATE LIMITED VS. JAYESHBHAI PARBATBHAI BANDHIYA PROP OF KHODIYAR SUPER STORE	89625-C V DUDHAT	19-09-2026	19-09-2026
158	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/870/2026	MANISH PARSHOTTAMDAS GUPTA POA OF SHREE BALAJI FABRICS VS. ASHU VIJ PROP OF MONICA BAGS INDIA	41259-J S BHARUCHWALA	17-09-2026	16-09-2026
159	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/876/2026	Bank of Baroda VS. JAYANTILAL MOTIRAM TANIYA OWNER OF SHREE VIGNESHWAR JARI	16123-A R MEHTA	18-09-2026	14-09-2026
160	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/878/2026	SURAJ BIRENDRAKUMAR AGRAWAL PROP OF SHREE AGRAWAL TRADING CO VS. NIRALI JAYENDRA LAKHANI PROP OF DIVA STORES	38309-A V VELAWALA	19-09-2026	17-09-2026
161	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/852/2026	STATE BANK OF INDIA VS. FAIZAL SADIK KHARADI	17518-S D NAIK	03-09-2026	01-09-2026
162	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/853/2026	ANKIT SONI PROP OF S S GLOBAL VS. SANDIPKUMAR SING PROP OF MS CECE DRESSES	100596-A N SOPARIWALA	03-09-2026	03-09-2026
163	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/912/2026	Bank of Baroda VS. RAVIKANT HAJARILAL SHARMA	57800-A R SURANA	24-09-2026	19-09-2026
164	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/861/2026	NEHUL MANSUKHLAL GLASSWALA POA OF POOJA WEAVING VS. MADHAVI GAUTAM PROP OF MARLYN	22052-K M GLASSWALA	11-09-2026	09-09-2026
165	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/841/2026	MAYURKUMAR SURESHBHAI PANCHWALA PROP OF M/S MAA ENTERPRISE VS. ARCELOPRMITTAL NIPPON STEEL INDIA PVT LTD	60456-S A PANDYA	01-09-2026	01-09-2026
166	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/855/2026	SANDIP GURUCHARAN SHARMA PROP OF SIROSKI CREATION VS. JAY HANUMAN CREATION	41320-M C MEHTA	05-09-2026	02-09-2026
167	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/896/2026	STATE BANK OF INDIA VS. REKHABEN RAMESHBHAI SOLANKI	52411-G J SHAH	23-09-2026	21-09-2026
168	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/16/2026	MANUBHAI BALUBHAI PIPALIYA VS. FLIPKART INTERNET PVT LTD	86796-J V BHOPALA	03-09-2026	02-09-2026
169	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/27/2026	HARSHADBHAI ISHWARBHAI PATEL VS. SAJJANKUMAR SUGANCHAND AGRAWAL DIRECTOR OF ADARSH FILAMENT PVT LTD	10193-J N RANA	29-09-2026	28-09-2026
170	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/17/2026	GONDALIYA SHRADDDHABEN HARESHBHAI PROP OF MS PRABHAS FASHION VS. MEESHO TECHNOLOGIES PVT LTD	100627-A G HADIYA	30-09-2026	29-09-2026
171	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/13/2026	BANK OF BARODA VS. NILESHBHAI GAGAJIBHAI BHIKADIYA	40944-P H PATEL	17-09-2026	11-09-2026
172	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/14/2026	BANK OF BARODA VS. HEMANAND MAHENDRA DAKUA	40944-P H PATEL	17-09-2026	11-09-2026
173	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/15/2026	BANK OF BARODA VS. BECHARBHAI BACHUBHAI PATEL	40944-P H PATEL	17-09-2026	11-09-2026
174	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/16/2026	BANK OF INDIA VS. BHAGUBHAI LALLUBHAI PATEL	83152-R L RAGHAVANI	29-09-2026	22-09-2026
175	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/17/2026	BANK OF INDIA VS. NISHA ENTERPRISES PROPRIETOR OF NISHADEVI RAYASAHEB SINGH	83152-R L RAGHAVANI	29-09-2026	08-09-2026
176	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/310/2026	BANK OF BARODA - MARETHA BRANCH, AUTHORISED SIGNATORY MR. SHIV PRAKASH VS. M/S. SAI KRUPA ENGINEERING PROP. PATIL PRAKASH BHASKAR	44045-S R MENON	10-09-2026	03-09-2026
177	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/330/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. FASHION COLLECTION PROPRIETOR MR. SITARAM SUTHAR	74328-A B PANCHAL	25-09-2026	09-09-2026
178	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/326/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. SACHI HANDICRAFT PROPRIETOR MR. JAYESH MISTRY	74328-A B PANCHAL	25-09-2026	09-09-2026
179	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/320/2026	AMOD STAMPINGS PRIVATE LIMITED THROUGH ITS AUTHORIZED PERSON MR. SAMEER S. GUPTA VS. RKI INDIA LIMITED	83176-S M MONDAL	23-09-2026	16-09-2026
180	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/336/2026	STATE BANK OF INDIA THROUGH MANAGER / AUTHORIZED OFFICE NIRANJAN KUMAR VS. M/S. JAY MATAJI ENTERPRISE PROP. MANUBHAI HAMIRBHAI KASOTIYA	44045-S R MENON	01-10-2026	28-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
181	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/329/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S BARKHA DRESSES PROPRIETOR MR. DIYA JAYESH WALA	74328-A B PANCHAL	25-09-2026	14-09-2026
182	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/323/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. FUTURE VISION PROPRIETOR MR. VARIYA VASANT PRAVINBHAI	74328-A B PANCHAL	25-09-2026	14-09-2026
183	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/305/2026	DR. VARUN GOHIL PROPRIETOR WEPATH LABORATORY VS. ANJALI MULTISPECIALTY HOSPITAL PARTNERSHIP FIRM	100124-B D SOLANKI	08-09-2026	03-09-2026
184	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/304/2026	SNEHALBEN HITENDRA DESAI PRO. VITAL INDUSTRIES VS. VAZA ENTERPRISES	48041-S R GODIA	07-09-2026	05-09-2026
185	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/331/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. DEPSU STATIONARY MART PROPRIETOR BHAVIN DEVENDRA SUTARIA	74328-A B PANCHAL	25-09-2026	14-09-2026
186	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/332/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. DILIPBHAI BIMALBHAI MAHATO	74328-A B PANCHAL	25-09-2026	13-09-2026
187	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/324/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M/S. JAY DESIGNS PROPRIETOR MAHIDA DHARMITA DHAVAL	74328-A B PANCHAL	25-09-2026	13-09-2026
188	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/327/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. BILAL KIDS WEAR PROPRIETOR MR. BILAL SHAIKH	74328-A B PANCHAL	25-09-2026	22-09-2026
189	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/325/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. SHRIDHAR GROUP PROPRIETOR MR. SHRIDHAR NARESHRAJ PUSHKARRAJ	74328-A B PANCHAL	25-09-2026	09-09-2026
190	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/328/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. SHREE MUTHAPPAN TYRE SERVICES PROPRIETOR MR. BARIA BABUBHAI RAJANBHAI	74328-A B PANCHAL	25-09-2026	09-09-2026
191	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/334/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. SAPANKUMAR TEJASKUMAR DAVE	74328-A B PANCHAL	25-09-2026	09-09-2026
192	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/322/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. JAY MATAJI PLUMBER PROPRIETOR MR. RAHUL MACHHI	74328-A B PANCHAL	25-09-2026	14-09-2026
193	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/333/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. BIKASH KUMAR BHALOTIA VS. M / S. MAHEK CAR SPA PROPRIETOR KUMARI MEGHNA GHADAGE	74328-A B PANCHAL	25-09-2026	14-09-2026
194	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	VADODARA	COMM CS/15/2026	BANK OF BARODA THROUGH ITS AUTGORISED OFFICER CHIEF MANAGER MR. ROHIT KUMAR VS. USHABEN VIMALBHAI THAKOR	81154-M D JOSHI	03-09-2026	02-09-2026
195	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	VADODARA	COMM CS/16/2026	BANK OF BARODA THROUGH ITS AUTGORISED OFFICER CHIEF MANAGER MR. ROHIT KUMAR VS. JAIMINABEN AJAYBHAI THAKOR	81154-M D JOSHI	03-09-2026	02-09-2026

Note :

Report is downloaded from DJDG portal on 06/10/2026 based on the data entered by concerned courts of the District Judiciary and available in the server at the time of generating the report.

Form – 3

List of cases in which Electronic Service of Process has taken place during the month of September-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. District Court,Ahmedabad [Rural]	AHMEDABAD	COMM APL/4/2026	MAHADEV KRISHI KENDRA - A PROPRIETORSHIP CONCERN OF MR. RAJENDRA KANARAM KURNAWAT V/S OASIS LIMITED	A S GANDHI	11-09-2026	11-09-2026
2	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/106/2021	SUNIL PAITHANKAR AUTHORIZED REPRESENTATIVE CEASEFIRE INDUSTRIES LTD. Vs CAMBAY SEZ HOTELS PVT. LTD. AND CAMBAY SPA AND RESORT.	A GUPTA	28-12-2016	11-09-2026
3	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/113/2021	MAHENDRABHAI RATANSINH MAKANI Vs PATEL SUNIL PRABHUDAS	A V TRIVEDI	17-04-2018	07-09-2026
4	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/142/2021	CANARA BANK THROUGH SENIOR BRANCH MANAGER ARVIND KUMAR Vs M/S GOPALKRISHNA OIL DEPOT	P G JYOTIKAR	16-01-2020	23-09-2026
5	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/45/2024	CANARA BANK THROUGH AUTHORIZED BRANCH MANAGER ANURADHA MEENA Vs NEHA JAYANTKUMAR AGHERA	B S SINGH	24.12.2024	30-09-2026
6	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/49/2021	L AND T INFRASTRUCTURE DEVELOPMENT PROJECTS LIMITED THROUGH R SURAJ Vs GUJARAT MARITIME BOARD	G P VALA	22-07-2019	08-09-2026
7	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/50/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED DIRECTOR	A GUPTA	04-12-2025	21-09-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/51/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs BASAVESHWARA ROLLER FLOUR MILLS THROUGH ITS PARTNER SHARATH CHANDRA	A GUPTA	04-12-2025	21-09-2026
9	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/52/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs MYLAPRA SERVICE CO-OPERATIVE BANK LTD THROUGH AUTHORIZED REPRESENTATIVE	K I PASTA	04-12-2025	21-09-2026
10	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/91/2021	CHIEF MANAGER,Vs SHAMBHUPRASAD ISHWARBHAI AMIN	P GAUTAM	14-09-2011	11-09-2026
11	DR. M S PANDE,PRINCIPAL SR. CIVIL JUDGE @ PADRA	VADODARA	COMM. CS/15/2026	BANK OF BARODA V/S USHABEN V THAKOR	MR. M D JOSHI	03-09-2026	08-09-2026
12	DR. M S PANDE,PRINCIPAL SR. CIVIL JUDGE @ PADRA	VADODARA	COMM. CS/16/2026	BANK OF BARODA V/S JAIMINABEN A THAKOR	MR. M D JOSHI	03-09-2026	08-09-2056
13	DR. M S PANDE,PRINCIPAL SR. CIVIL JUDGE @ PADRA	VADODARA	COMM.CS/ 17/2026	SAURASTRA CEMENT LTD. V/S FAIRMATE CHEMICALS PVT. LTD	MR. A B PRUTHI	17-09-2026	22-09-2026

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 4

List of total no. of cases randomly allocated during the month of September-2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	P. I. Prajapati Sir	AHMEDABAD	PJ,CCC,Ahmedabad	19	comm.CMA	7
2	P. I. Prajapati Sir	AHMEDABAD	PJ,CCC,Ahmedabad	19	comm.cs	23
3	P. I. Prajapati Sir	AHMEDABAD	PJ,CCC,Ahmedabad	19	comm.Exe	6
4	P. I. Prajapati Sir	AHMEDABAD	PJ,CCC,Ahmedabad	19	comm.Tm.	6
5	H. N. Ramavat Sir	AHMEDABAD	PJ,CCC,Ahmedabad	18	Comm. CMA	6
6	H. N. Ramavat Sir	AHMEDABAD	PJ,CCC,Ahmedabad	18	Comm. CS	27
7	H. N. Ramavat Sir	AHMEDABAD	PJ,CCC,Ahmedabad	18	Comm. Exe	3
8	H. N. Ramavat Sir	AHMEDABAD	PJ,CCC,Ahmedabad	18	Comm. TM	2
9	MR AATMADEEP SHARMA	SURAT	PDJ,Surat	35	COMM CS 28 COMM EX 1 COMM MISC 1	30
10	MR. M V CHUAHAN	SURAT	PDJ,Surat	15	COMM CS 29 COMM EX 1 COMM MISC 1	31
11	MR. P K KHANCHANDANI	SURAT	PDJ,Surat	14	COMM TMS 2 COMM CMA 8 COMM EX 17	27
12	MR. R A TRIVEDI	SURAT	PDJ,Surat	1	COMM APL 1 COMM CMA 1	2
13	DR. ABHINAV MUDGAL	SURAT	PDJ,Surat	1	COMM CS	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
14	MS. V L PARDESHI	SURAT	PDJ,Surat	3	COMM CS 42 COMM EX 1	43
15	MR. J S PARMAR	SURAT	PDJ,Surat	3	COMM CS	5
16	MRS N D SHARMA	SURAT	PDJ,Surat	2	COMM CS	1
17	MR. D R JOSHI	SURAT	PDJ,Surat	1	COMM CS 28 COMM MISC 1	29
18	MR. C V BHATT	VADODARA	PDJ,Vadodara	33	COMM. SUIT	11
19	MR. Y R AGARWAL	VADODARA	PDJ,Vadodara	7	COMM. EXE. PETITION	2
20	MR. Y R AGARWAL	VADODARA	PDJ,Vadodara	7	COMM. SUIT	23
21	MR. R A AGARWAL	VADODARA	PDJ,Vadodara	13	COMM. CMA	2
22	MR. R A AGARWAL	VADODARA	PDJ,Vadodara	13	COMM. EXE PETITION	4
23	MR. R A AGARWAL	VADODARA	PDJ,Vadodara	13	COMM. TMSUIT	7
24	MR. R A AGARWAL	VADODARA	PDJ,Vadodara	13	TMSUIT	1
25	MR. B G DAVE	VADODARA	PDJ,Vadodara	1	COMM. APPEAL	1
26	MR. B G DAVE	VADODARA	PDJ,Vadodara	1	COMM. CMA	3
27	MR. J J BHATT	VADODARA	PDJ,Vadodara	1	COMM. EXE. PETITION	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
28	MR. J J BHATT	VADODARA	PDJ,Vadodara	1	COMM. SUIT	5
29	DR. M S PANDE	VADODARA	PDJ,Vadodara	3	COMM. SUIT	3
30	MR. M A SHEKH	VADODARA	PDJ,Vadodara	2	COMM. SUIT	3

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Form – 5

List of cases in which Case Management Hearing was held during the month of September-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2024	M/S SKH-Y TEC INDIA PVT.LTD Vs M/S AIROX NIGEN EQUIPMENT PVT LTD	M K SEJWANI	26-03-2024	16-09-2026 & 30-09-2026
2	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2025	SHUBHAM INDUSTRIES PROPRIETOR OF HASHMUKHBHAI BHIKHABHAI PATEL Vs JAY AND COMPANY	Y G GHANCHI	10-06-2025	07-09-2026
3	3RD ADDITIONAL SENIOR CIVIL JDUGE AND ACJM SURAT	SURAT	COMM CS/525/2024	RAMESH DHOLAKIYA VS MUKESH AKHIJA	J.P.CHELARAMANI VS V.B.PATEL	21-10-2023	09-09-2026
4	3RD ADDITIONAL SENIOR CIVIL JDUGE AND ACJM SURAT	SURAT	COMM CS/850/2023	BHIKHALAL SHAH VS MAHESH SILK MILLS PVT.LTD.	K.N.DALAL VS P.R.PANWALA	05-09-2024	09-09-2026

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Form – 6

Contested commercial cases disposal during the month of September-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Pri. Sr. Civil Court,Sanand,Ahmedabad [Rural]	AHMEDABAD	COMM CS/23/24	State Bank Of India Vs. Heirs of Late Rahimbhai Hamirbhai Sama(Deceased)	R G PARMAR	25/09/2024	No	22/09/2026	728	Contested	---	---	The Commercial Courts act,2015 – 16
2	H. N. Ramavat Sir,Ct no. 18	AHMEDABAD	COMM CMA/236/2025	GUJARAT SOCIAL INFRASTRUCTURE DEVELOPMENT SOCIETY (GSIDS) Vs SILVER TOUCH TECHNOLOGIES LTD.	AGP Vs V N Y CHUDGAR	11/12/2025	-	23/09/2026	315	Contested	-	-	THE COMMERCIAL COURTS ACT,2015,U/s 6,LIMITATION ACT,1963 U/S 5
3	P. I. Prajapati Sir	AHMEDABAD	COMM CMA/203/2021	Maheboob Valibhai Patel Vs M/s Tradebulls Securities (P) Ltd	N K VAIDANKAR(P),L .M.PATEL(R),	15/06/2019	-	24/09/2026	2658	Contested	-	-	ARBITRATION AND CONCILIATION ACT,1996--34,
4	P. I. Prajapati Sir	AHMEDABAD	COMM CMA/235/2021	UNION OF INDIA- CENTRAL PUBLIC WORKS DEPARTMENT Vs M/S MS KHURANA ENGINEERING LIMITED	K B CHANDEL(P),V S SHARMA(R),	23/12/2016	-	25/09/2026	3563	Contested	-	-	ARBITRATION AND CONCILIATION ACT,1996--34,CODE OF CIVIL PROCEDURE,1908--39
5	P. I. Prajapati Sir	AHMEDABAD	COMM CS/519/2020	SHAH ENTERPRISE Vs AHMEDABAD MUNICIPAL CORPORATION	H.M.TAHILIANI(P),Y K CHHAYA(R),	03/09/2002	-	24/09/2026	8787	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--2,
6	Principal Senior Civil Court-Dwarka	DEVBHUMI DWARKA	COMM CS-03/2021	KATIRA CONSTRUCTION LTD. V/s. TATA CHEMICALS LTD.	MR. V.L.MANSATA V/s. MR.V.M. CHAUHAN	25/08/2014	No	29/09/2026	4418	Contested	NIL	0	THE COMMERCIAL COURT ACT – SEC.16
7	Principal Senior Civil Court-Dwarka	DEVBHUMI DWARKA	COMM CS-04/2021	KATIRA CONSTRUCTION LTD. V/s. TATA CHEMICALS LTD.	MR. V.L.MANSATA V/s. MR.V.M. CHAUHAN	25/08/2014	No	29/09/2026	4418	Contested	NIL	0	THE COMMERCIAL COURT ACT – SEC.16
8	3rd Additional Dist. & Sess.Judge Court and Commercial Court,Kalol	GANDHINAGAR	COMM EX 1/2026	KOTAK MAHINDRA PRIME LIMITED Vs SANJAY BHIKHABHAI PATANI	I.G.ZALA	19/01/2026	No	30/09/2026	254	Contested	-	0	CODE OF CIVIL PROCEDURE -36,21.11,
9	3rd Additional Dist. & Sess.Judge Court and Commercial Court,Kalol	GANDHINAGAR	COMM EX 2/2026	KOTAK MAHINDRA PRIME LIMITED Vs VIRENDRASINH VIKRAMJI CHAUHAN	I.G.ZALA	19/01/2026	No	30/09/2026	254	Contested	-	0	CODE OF CIVIL PROCEDURE -36,21.11,
10	3rd Additional Dist. & Sess.Judge Court and Commercial Court,Kalol	GANDHINAGAR	COMM EX 3/2026	KOTAK MAHINDRA PRIME LIMITED Vs HETALBEN KAMESLBHAI VAGHELA	I.G.ZALA	19/01/2026	No	30/09/2026	254	Contested	-	0	CODE OF CIVIL PROCEDURE -36,21.11,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
11	3rd Additional Dist. & Sess.Judge Court and Commercial Court,Kalol	GANDHINAGAR	COMM EX 4/2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED THROUGH AUTHORIZED PERSON RAVINDRASINH BHATI Vs BHAVIN JAMANADAS PATEL S/O NARESHBHAI	I.G.ZALA	06/04/2026	No	30/09/2026	177	Contested	-	0	CODE OF CIVIL PROCEDURE -36,21.11,
12	3rd Additional Dist. & Sess.Judge Court and Commercial Court,Kalol	GANDHINAGAR	COMM EX 5/2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED THROUGH AUTHORIZED PERSON RAVINDRASINH BHATI Vs BHAVIN JAMANADAS PATEL S/O NARESHBHAI	I.G.ZALA	06/04/2026	No	30/09/2026	177	Contested	-	0	CODE OF CIVIL PROCEDURE -36,21.11,
13	PRINCIPAL SENIOR CIVIL COURT,JAMNAGAR	JAMNAGAR	COMM CS 6/2024	STAE BANK OF INDIA Vs. LATE CHHAGANBHAI TAPUBHAI DETROJA HEIRS OF SMT. NIMUBEN CHHAGANBHAI DETROJA etc.	D B PANDYA J S GOSAI	27/03/2024	No	30/09/2026	917	Contested	30/09/2026	0	CODE OF CIVIL PROCEDURE,1908 - 9
14	8th Additional District Judge,Surat	SURAT	COMM CMA NO. 12/2026	1) MS OIL AND NATURAL GAS CORPORATION LTD VS 1) M/S NILESH J PATEL	L R VANI VS. J H TALIA	20/07/2026	Yes	02/09/2026	135	Contested	12/30/1899	0	5 U/S LIMITATION ACT,1963 & 34 U/S ARBITRATION AND CONCILIATION ACT,1996
15	8th Additional District Judge,Surat	SURAT	COMM CMA NO. 29/2023	1) SHARDA TRADING COMPANY 2) AMRITLAL MANCHHALAL JAIN PROP. OF SHARDA TRADING COMPANY VS 1) MS. JAGDAMBA SILK MILLS PVT. LTD.	K J SADIWALA VS. H J JARIWALA	11/10/2023	Yes	16/09/2026	1071	Contested	12/30/1899	0	5 U/S LIMITATION ACT,1963 & 4 U/S CODE OF CIVIL PROCEDURE,1908
16	Principal District Judge Surat.	SURAT	COMM APL/19/2026	SHILPA BHARAT GOLACHHA POA OF BHARAT GOLCHHA Vs PANKAJ HANUMANMAL DAGHA PROP OF DAGHA TEX PRINT	V V DESAI Vs T M MODHIYA	28/07/2026	No	08/09/2026	42	Contested	0	0	THE COMMERCIAL COURTS ACT,2015 --13
17	Principal District Judge,Surat.	SURAT	COMM APL/20/2026	SHILPA BHARAT GOLCHHA PROP OF NAKODA FASHION Vs PANKAJ HANUMANMAL DAGHA PROP OF DAGHA TEX PRINT	V V DESAI Vs T M MODHIYA	28/07/2026	No	08/09/2026	42	Contested	12/30/1899	0	THE COMMERCIAL COURTS ACT,2015 --13
18	Principal Sr. Civil Judge,Kathor	SURAT	COMM CS 20/2024	GLORY DYEING MILLS PRIVATE LIMITED AUTHORISED SIGNATORY VIKRAM NARAYAN GUJAR Vs AMIT KUMAR RUSTAGI AUTHORISED PERSON OF KRISHNA CREATION	B V Navadiya Vs H Sharma	10/09/2024	Yes	30/09/2026	750	Contested	12/30/1899	0	THE COMMERCIAL COURTS ACT,2015 - 2
19	Principal Sr. Civil Judge,Surat.	SURAT	COMM CS 131/2022	PRAVINKUMAR B. RAVAL Vs CANS AND CLOSURES PVT. LTD.+1	J K Kaukawala Vs J C Nanavati	21/04/2022	Yes	10/09/2026	1603	Contested	12/30/1899	0	CODE OF CIVIL PROCEDURE,1908 - 002
20	DR. M S PANDE,PRINCIPAL SR. CIVIL JUDGE PADRA	VADODARA	COMM. CS/12/2026	TRANSPEK INDUSTRIES V/S VOLTAS LIMITED	MR. A A MAJMUDAR V/S MR. S S ACHARYA	12/06/2000	Yes	29/09/2026	9612	Contested	-	0	SPECIFIC RELIEF ACT 1963 U/S 40

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
21	MR. B G DAVE,PRINCIPAL DISTRICT JUDGE,VADODARA	VADODARA	COMM. APPEAL/13/2026	BHAVITA NARENDRA SHAH V/S RAKESH GOPALDAS SHARMA	MR. P V BAHRANI V/S MR. J P INAMDAR	16/07/2024	No	30/09/2026	806	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 U/S 13
22	MR. B G DAVE,PRINCIPAL DISTRICT JUDGE,VADODARA	VADODARA	COMM. CMA/12/2026	HIMECH INDUSTRIES V/S SHRI JAGADAMBA STEEL	MR. B P PATEL V/S MR. J K RAMANI	17/04/2026	No	30/09/2026	166	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 U/S 13
23	MR. B G DAVE,PRINCIPAL DISTRICT JUDGE,VADODARA	VADODARA	COMM. CMA/23/2026	RASHMI RAJAN NANDA V/S MOFLEX SUSPENSION LLP	MR. V J PATEL V/S MR. A A MAJMUDAR	09/06/2026	No	30/09/2026	113	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 U/S 13
24	MR. B G DAVE,PRINCIPAL DISTRICT JUDGE,VADODARA	VADODARA	COMM. CMA/43/2024	BHOLASINH PARTERSHIP FIRM V/S HINDUSTAN ZINC PVT. LTD	MR. D M MISTRY V/S MR. V S GOSWAMI	18/12/2024	No	30/09/2026	651	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 U/S 13
25	MR. C V BHATT,21ST ADDL. SR. CIVIL JUDGE @ HQ	VADODARA	COMM. CMA/07/2024	MOHAMMAD NAIM SHAIKH V/S ZARINA ABDUL PATEL	MR. R N SINGH V/S MR. M F KHATRI	12/11/2024	No	19/09/2026	694	Contested	-	0	LIMITEATION ACT 1963 U/S5
26	MR. C V BHATT,21ST ADDL. SR. CIVIL JUDGE @ HQ	VADODARA	COMM. CMA/14/2023	ANHAR INC. FIRM V/S R P STEEL	MR. P K PATEL V/S MR. N C SHAH	30/03/2023	No	19/09/2026	1085	Contested	-	0	CODE OF CPC 1908,U/S 9 RULE 13
27	MR. J J BHATT,PRINCIPAL SR. CIVIL JUDGE @ HQ	VADODARA	COMM. CS/119/2023	BHUMI DENTAL LAB V/S OROCADE DENTAL LAB	MR. P K PANDYA V/S MR. A N SHAH	30/06/2022	No	11/09/2026	1158	Contested	-	0	THE COMMERCIAL COURT ACT 2015 FOR RECOVERY U/S 2
28	MR. J J BHATT,PRINCIPAL SR. CIVIL JUDGE @ HQ	VADODARA	COMM CS/60/2023	SHANTI DEVELOPERS V/S MIHIR DILIPBHAI PATEL	MR. B K PANDYA V/S MR. A J PATEL	28/03/2023	No	11/09/2026	1256	Contested	-	0	THE COMMERCIAL COURT ACT 2015 FOR RECOVERY U/S 2
29	MR. R A AGRAWAL,9TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CMA/07/2026	M/S DINESHCHANDRA -AQUATECH JV V/S M/S TURBOTECH INFRANET PRIVATE LIMITED	MR. U B DAVE V/S MR. A P PATEL	12/03/2026	No	05/09/2026	173	Contested	-	0	ARBITRATION AND CONCILIATON ACT 1996 U/S 9
30	MR. R A AGRAWAL,9TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CMA/13/2026	M/S. VRAJ AND VAJ CONSTRUCTION V/S UNION OF INDIA	MR. M P KOHLI V/S MR. K B PANDYA	20/04/2026	No	28/09/2026	158	Contested	-	0	ARBITRATION AND CONCILIATON ACT 1996 U/S 9
31	MR. Y R AGRAWAL,7TH ADDL. SR. CIVIL JUDGE @ HQ	VADODARA	COMM. CS/116/2021	VIKAS STEEL FABRICATIONS V/S R R TRADING CO.	MR. L R MOKARIA V/S MR. D B SHAH	22/09/2021	No	29/09/2026	1833	Contested	-	0	CODE OF CPC 1908,U/S 9

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Adjusted Summary of Commercial Cases during the month of September 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
1	AHMEDABAD	2nd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	354	13	5	362
2	AHMEDABAD	3rd ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	2	0	0	2
3	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	395	11	8	398
4	AHMEDABAD	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	394	11	7	398
5	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT-AHMEDABAD	2,492	75	56	2,511
6	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	2	1	0	3
7	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	403	12	6	409
8	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	31	0	2	29
9	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	57	0	2	55
10	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	103	4	1	106
11	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
12	AMRELI	4th ADDL DISTRICT JUDGE - SAVARKUNDLA	AMRELI	1	0	1	0
13	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	3	0	1	2
14	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	6	0	0	6
15	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	4	0	0	4
16	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	10	0	1	9
17	ANAND	2nd ADDL DISTRICT JUDGE - KHAMBHAT	ANAND	4	1	1	4
18	ANAND	4th ADDL DISTRICT JUDGE - ANAND	ANAND	21	0	1	20
19	ANAND	ADDL.DISTRICT & SESSIONS JUDGE - PETLAD	ANAND	0	1	0	1
20	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	171	10	2	179
21	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	3	9	0	12
22	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	51	4	9	46
23	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	11	0	0	11
24	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	2	0	0	2
25	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	2	1	0	3
26	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1
27	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	11	0	0	11
28	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	51	3	3	51
29	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - THARAD	BANASKANTHA	2	9	0	11
30	BHARUCH	4th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	16	0	1	15
31	BHARUCH	5th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	25	0	2	23
32	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	2	0	0	2
33	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	173	19	6	186
34	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	54	6	1	59
35	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	19	0	2	17
36	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	24	6	3	27
37	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	9	0	0	9
38	BHAVNAGAR	3rd ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	5	0	0	5
39	BHAVNAGAR	PRINCIPAL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	2	0	0	2
40	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	61	0	11	50
41	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	1	0	8

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
42	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	1	0	0	1
43	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	70	0	5	65
44	BOTAD	ADDL.DISTRICT & SESSIONS JUDGE - BOTAD	BOTAD	0	4	0	4
45	BOTAD	PRINCIPAL SENIOR CIVIL JUDGE - BOTAD	BOTAD	2	1	0	3
46	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
47	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	2	0	0	2
48	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	8	0	0	8
49	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	92	1	0	93
50	DAHOD	3rd ADDL DISTRICT JUDGE - DAHOD	DAHOD	1	0	0	1
51	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	167	3	2	168
52	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHALOD	DAHOD	2	0	2	0
53	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	5	0	0	5
54	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	10	1	2	9
55	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @ KHAMBHALIYA	37	1	2	36
56	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	57	7	4	60
57	GANDHINAGAR	2nd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	41	15	3	53
58	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - KALOL	GANDHINAGAR	5	3	5	3
59	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	4	0	1	3
60	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	263	3	15	251
61	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	100	7	1	106
62	GIR SOMNATH @ VERAVAL	3rd ADDL DISTRICT JUDGE - UNA	GIR SOMNATH @ VERAVAL	2	0	0	2
63	GIR SOMNATH @ VERAVAL	ADDL. DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	2	1	0	3
64	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	102	7	4	105
65	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	2	0	0	2
66	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	54	4	2	56
67	JAMNAGAR	2nd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	2	2	1	3
68	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	5	0	0	5
69	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	270	9	16	263
70	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	8	2	1	9
71	JUNAGADH	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	1	2	0	3
72	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	0	0	0	0
73	JUNAGADH	7th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	1	0	0	1
74	JUNAGADH	PRINCIPAL DISTRICT JUDGE - JUNAGADH	JUNAGADH	1	0	1	0
75	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	89	9	1	97
76	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	11	0	0	11
77	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	6	1	0	7
78	KHEDA	ADDL. DISTRICT JUDGE - NADIAD	KHEDA	2	1	0	3
79	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	9	0	1	8
80	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	9	1	0	10
81	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	60	2	0	62
82	KUTCHH	6th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	2	0	0	2
83	KUTCHH	7th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	44	1	2	43
84	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	4	0	0	4

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
85	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	144	11	12	143
86	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	51	0	2	49
87	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	105	0	14	91
88	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	459	6	4	461
89	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	KUTCHH	11	4	0	15
90	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	57	0	3	54
91	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRANA	KUTCHH	24	5	0	29
92	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	25	1	5	21
93	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	6	1	3	4
94	MAHESANA	5th ADDL DISTRICT JUDGE - KADI	MAHESANA	1	0	0	1
95	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	47	119	50	116
96	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	57	2	0	59
97	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	144	0	2	142
98	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	40	1	14	27
99	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	48	0	2	46
100	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	5	0	0	5
101	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	11	0	0	11
102	MAHISAGAR AT LUNAVADA	ADDL. DISTRICT JUDGE - MAHISAGAR AT LUNAVADA	MAHISAGAR AT LUNAVADA	1	0	0	1
103	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	1	1	0	2
104	MORBI	3rd ADDL DISTRICT JUDGE - MORBI	MORBI	68	5	0	73
105	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	6	0	0	6
106	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	431	25	10	446
107	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	1	0	2
108	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	52	5	1	56
109	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	16	0	0	16
110	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	8	0	0	8
111	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	1	0	0	1
112	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	4	0	0	4
113	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	5	0	0	5
114	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	27	0	1	26
115	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	65	1	0	66
116	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	3	0	0	3
117	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE - GODHRA	PANCHMAHAL	60	0	0	60
118	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	14	0	0	14
119	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
120	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	7	0	0	7
121	PATAN	3rd ADDL DISTRICT JUDGE - PATAN	PATAN	2	0	0	2
122	PATAN	ADDL. DISTRICT JUDGE - RADHANPUR	PATAN	1	0	0	1
123	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	18	0	0	18
124	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	4	0	2	2
125	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	13	0	1	12
126	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
127	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	8	0	0	8
128	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PORBANDAR	PORBANDAR	4	0	0	4
129	RAJKOT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	119	7	5	121
130	RAJKOT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	0	0	0	0

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
131	RAJKOT	4th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	253	21	12	262
132	RAJKOT	6th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	3	0	1	2
133	RAJKOT	6th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	143	7	6	144
134	RAJKOT	8th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	31	1	0	32
135	RAJKOT	9th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	1	0
136	RAJKOT	PRINCIPAL DISTRICT JUDGE - RAJKOT	RAJKOT	8	0	0	8
137	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	99	6	0	105
138	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	3	0	1	2
139	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	97	6	4	99
140	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JASDAN	RAJKOT	1	0	0	1
141	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	61	0	0	61
142	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	20	0	0	20
143	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
144	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	2	0	0	2
145	SURAT	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	0	2	0	2
146	SURAT	16th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,145	30	24	1,151
147	SURAT	3rd ADDL DISTRICT JUDGE - BARDOLI	SURAT	0	0	0	0
148	SURAT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,011	31	37	1,005
149	SURAT	8th ADDL DISTRICT JUDGE - SURAT	SURAT	487	26	97	416
150	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	72	2	3	71
151	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	35	1	1	35
152	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	193	43	15	221
153	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	4	0	0	4
154	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	12	5	0	17
155	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	43	1	0	44
156	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,168	29	58	1,139
157	SURENDRANAGAR	3rd ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	4	1	0	5
158	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
159	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	4	0	0	4
160	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
161	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURENDRANAGAR	SURENDRANAGAR	31	0	0	31
162	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	21	2	0	23
163	VADODARA	10th ADDL DISTRICT JUDGE - VADODARA	VADODARA	129	0	129	0
164	VADODARA	12th ADDL DISTRICT JUDGE - VADODARA	VADODARA	1	0	1	0
165	VADODARA	21st ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	377	15	23	369
166	VADODARA	2nd ADDL DISTRICT JUDGE - DABHOI	VADODARA	1	0	1	0
167	VADODARA	4th ADDL DISTRICT JUDGE - KARJAN	VADODARA	0	1	0	1
168	VADODARA	6th ADDL DISTRICT JUDGE - SAVLI	VADODARA	0	3	1	2
169	VADODARA	7th ADDL DISTRICT JUDGE - SAVLI	VADODARA	3	0	3	0
170	VADODARA	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	383	25	20	388
171	VADODARA	9th ADDL DISTRICT JUDGE - VADODARA	VADODARA	0	142	3	139
172	VADODARA	ADDL. DISTRICT JUDGE - DABHOI	VADODARA	0	1	0	1
173	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	84	4	5	83
174	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	277	5	11	271
175	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	14	0	0	14
176	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
177	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	35	3	2	36
178	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	126	3	2	127

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
179	VALSAD	2nd ADDL DISTRICT JUDGE - VAPI	VALSAD	8	1	4	5
180	VALSAD	6th ADDL DISTRICT JUDGE - VALSAD	VALSAD	6	0	0	6
181	VALSAD	PRINCIPAL DISTRICT JUDGE - VALSAD	VALSAD	6	0	0	6
182	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	33	2	0	35
183	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	57	7	2	62
184	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAPI	VALSAD	181	1	16	166
Total Result				15,411	907	817	15,501
Notes:							
1	Opening balance taken from the closing balance of last month's Report						
2	* Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated v)matters transferred between courts of same establishment						
3	Report generated by IT Cell on 03/10/2026 based on the data entered by the concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report						
4	This Report is generated based on the Commercial Case types as "COMM APL", "COMM CMA", "COMM CS", " COMM EX", "COMM REWA", "COMM TMCS", "COMM-MCA".						